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# Tamil Nadu General Sales Tax (Amendment) Act, 2004 4 of 2004

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## Tamil Nadu General Sales Tax (Amendment) Act, 2004 4 of 2004

An Act further to amend the Tamil Nadu General Sales Tax Act, 1959. Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Fifty-fifth Year of the Republic of India as follows:- 1. Received the assent of the Governor on the 23rd February, 2004 - Published in Tamil Nadu Government Gazette, Extraordinary, Part IV, Section 2, Issue No.61, Page 14, dated 24th February, 2004.

### 1. Short Tile And Commencement :-

- (1) This Act may be called the Tamil Nadu General Sales Tax (Amendment) Act, 2004.
- (2) It shall be deemed to have come into force on the 1st day of October 2003.

### 2. Amendment Of Eleventh Schedule :-

In the Eleventh Schedule to the Tamil Nadu General Sales Tax Act, 1959 (Tamil Nadu Act 1 of 1959), in item 16, in column (2), for the expression "Petrol", the expression "Petrol with or without additives " shall be substituted.